

1	2	3	4	5	6
15 Palanpur	1,551	1,574	101	159	4,385
16 Rajkot	5,365	3,798	514	891	10,568
17 Surat	4,282	3,115	357	979	8,733
18 Surrendranagar	3,067	1,461	174	359	5,061
19 Gandhinagar	4,882	2,262	197	456	7,797
20 P & E Branch** Ahmedabad	—	—	—	302	302
21 S E E P H. (a) Ahmedabad	175	208	—	40	423
<b>TOTAL</b>	<b>83,355</b>	<b>63,819</b>	<b>5,607</b>	<b>13,286</b>	<b>1,66,067</b>

**Requirement of Steel in West Bengal**

1654 **SHRI S P BHATTACHARYYA**  
Will the Minister of STEEL AND MINES be pleased to state

(1) the total quantity of steel required annually in West Bengal and

(b) the quantity of steel actually supplied to West Bengal against its requirements?

THE MINISTER OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) Data have not been compiled regarding the steel requirements of individual States, nor are allocations of steel made statewide

(b) Information is being collected about actual despatches of steel to consumers in West Bengal and will be laid on the Table of the House

**Principles of price fixation of steel**

1655 **SHRI S P BHATTACHARYYA**  
Will the Minister of STEEL AND MINES be pleased to state the main principles of price fixation of steel?

THE MINISTER OF STEEL AND MINES (SHRI S MOHAN KUMARA-MANGALAM) The last general increase in steel prices was with effect from 1st January, 1970. Basing the calculations on the capital block of the private sector steel companies Government, at that time took into account the following factors:

(i) the cost increase arising from escalat-

ing factors since 1964 which were not covered by increase in price since that year

(ii) the higher increased depreciation charges consequent on additional investment in the following five years in fixed assets on account of replacement and modernisation programmes.

(iii) the increased interest charges consequent on additional borrowings for financing the replacement and modernisation programmes and

(iv) an element of increase provided for to cover wage increases as a result of negotiations then in progress

मध्य प्रदेश में चीनी उद्योग के लिए दूसरे मजूरी बोर्ड की शिफारिशों को कार्यान्वित करना

1656 डा० लक्ष्मीनारायण पांडेय क्या भ्रम और पुनर्वास मन्त्री यह बताने की कृपा करेंगे कि

(क) मध्य प्रदेश तथा राजस्थान की किन-किन चीनी मिलों ने दूसरे चीनी मजूरी बोर्ड की शिफारिशों के आधार पर अपने रुमंचारियों को राहत दी है और ऐसी कौन-कौन सी मिलें हैं जिन्होंने उक्त शिफारिशों पर भ्रमल नहीं किया है,

(ख) क्या उक्त राज्यों में चीनी मिलों के अधिक सघों ने सरकार से शिकायत की है कि

\*\* P & E - Professional & Executive

(a) S E E. P. H - Special Employment Exchange for Physically Handicapped.